

ITEM NO.8

COURT NO.7

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No.924/2026

PYARE ZIA KHAN

Petitioner

VERSUS

UNION OF INDIA & ORS.

Respondents

FOR ADMISSION

Date : 12-08-2026 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Petitioner(s) : Mr. Firdos Mirza, Sr. Adv.
Mr. Ghatole Shakul Rajesh, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Let this writ petition be tagged along with Civil Appeal No.1385 of 2025,
subject to obtaining orders from the Hon'ble the Chief Justice of India.

(MANIK KUMAR)
SENIOR PERSONAL ASSISTANT

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)